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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

Hon'ble Mr. Justice A.P. Ravani, Chairman
Hon'ble Shri R.K. Ahooja, Member(A)

C.P.NO. 177/96
in
O.A.NO. 1931/88

New Delhi, this 16th day of July, 1996

Shri Baje Ram
s/o Shri Ram Sawroop
r/o H.NO.22, Village Malikpur
P.S. Mukerjee
P.O. Malikpur
DELHI.

... Applicant Petitioner

Versus

1. Shri B.K. Aggarwal
General Manager
Northern Railway
Baroda House
NEW DELHI.
2. Shri I.P.S. Anand
Divisional Railway Manager
Northern Railway
NEW DELHI.

... Respondents

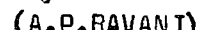
O R D E R (Oral)

Hon'ble Mr. Justice A.P. Ravani, Chairman

prol Though called twice, no one is present on behalf
we have perused the record.
of the applicant. *Prima-facie*, it appears that at this stage
no case is made out for contempt. Hence, the Contempt Petition
is rejected. *at this stage*

prol

(R.K. AHOOJA)
MEMBER(A)

prol

(A.P. RAVANI)
CHAIRMAN

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